

<i>Sl. No.</i>	<i>Name of the State/U.T.</i>	<i>Number of farmers covered under the Scheme during 1989-90*</i>
1	2	3
11.	Meghalaya	2860
12.	Madhya Pradesh	403877
13.	Maharashtra	1385092
14.	Orissa	261089
15.	Rajasthan	-
16.	Tripura	3551
17.	Tamil Nadu	107348
18.	Uttar Pradesh	-
19.	West Bengal	371649
20.	A & Islands	401
21.	Delhi	-
22.	Pondicherry	12
TOTAL		4226209*

\*Data relates to Kharif 1989 season only.

[English]

**Rehabilitation of Entrepreneurs of  
Agro-Service Centres**

6685. SHRI RAM BAHADUR SINGH:  
Will the Minister of AGRICULTURE be  
pleased to state:

(a) whether the entrepreneurs of  
Agro-Service Centres are suffering untold  
hardships:

(b) if so, the reasons therefor; and

(c) the steps taken by Government to  
rehabilitate these entrepreneurs and the  
outcome thereof?

THE MINISTER OF STATE IN THE  
DEPARTMENT OF AGRICULTURE AND  
COOPERATION IN THE MINISTRY OF  
AGRICULTURE (SHRI NITISH KUMAR):

(a) Surveys conducted by Government of  
India show that nearly 25% of the entrepre-

neurs were not doing well.

(b) and (c) The Government of India filed a revised rehabilitation scheme for sick Agro Service Centres in the Supreme Court in September, 1989.

#### **Development of Reservoir Fisheries in Karnataka**

6686. SHRI H. C. SRIKANTAIAH: Will the Minister of AGRICULTURE be pleased to state:

(a) the amount provided by Union Government for the development of Reservoir Fisheries Scheme in Karnataka.

(b) the quantity of fish likely to be produced under the scheme.

(c) the number of fishermen likely to be benefited, and

(d) the places selected in Karnataka under the Scheme?

THE MINISTER OF STATE IN THE DEPARTMENT AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) An Integrated Cooperative Reservoir Fisheries Project has been taken up for implementation in Karnataka at an estimated cost of Rs.473.88 lakhs of which the Central assistance including the share of the National Cooperative Development Corporation is Rs 406.58 lakhs

(b) About 3500 tonnes of fish is estimated to be produced annually on full implementation of the scheme.

(c) 2570 fishermen are likely to be benefited.

(d) The scheme will be implemented in 11 Talukas of Mysore district

#### **Declaration of National Highways as Per Recommendations of NTPC**

6687. SHRI KASHIRAM RANA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether new National Highways are declared as per the recommendations of the National Transport Policy Committee;

(b) if so, whether the roads declared as National Highways during February 1980 were as per the recommendations of the National Transport Policy Committee;

(c) whether the roads in Gujarat recommended by National Transport Policy Committee have been declared as National Highways; and

(d) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI K. P. UNNIKRIISHNAN): (a) New National Highways are declared in the country keeping in view the following guidelines besides the availability of resources, recommendation of National Transport Policy Committee (NTPC) and proposals of the State Government:-

- i) roads which run through the length and breadth of the country;
- ii) roads connecting adjacent countries;
- iii) roads connecting State capitals;
- iv) roads connecting major ports and important industrial or tourist centres;
- v) roads meeting very important strategic requirements;
- vi) roads carrying high density of traf-